

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 434
88/252/ND/2020**

IN THE MATTER OF:

Income Tax Officer-Ward 20(3), New Delhi

...APPELLANT

Vs.

ROC, Delhi and Ors.

(In the matter of M/s. R A Healthcare Pvt. Ltd.)

...RESPONDENT

Section

Under Section 252

**Order delivered on 24.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:

For the ROC

:

For the Income Tax Department

**:Ms. Easha Kadian, Standing
Counsel.**

ORDER

Heard the submissions made by the counsel for the Income Tax Department. Counsel for the Income Tax Department has submitted that the service is not complete. Therefore, prayed for sometime. The matter is now posted to 04.02.2021.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Anjula)